## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: 71/15

PETITION NUMBER

: TP 12/17

NAME OF THE PETITIONER(S)

: JAYAPRAKASH NARAYAN RAON'R

NAME OF THE RESPONDENT(S)

: METRO CORP INFRASTRUCTURE

**UNDER SECTION** 

: 433(e) (f)

S.NO.

NAME(IN CAPITAL)

DESIGNATION ADVOCATE

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

K. MANJUNATHA PETITIONER

RAO BHONSLE

9844183191 7795958901

Shri K. Manjunath Rao Bhonsle, Advocate appeared for all the petitioner. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 10.03.2017.

MEMBER (J)

MEMBER (T)